

Camp Office of the District Judge, Kanpur Nagar

Administrative Order No. 259

Dated 25.07.2020

Order

I have earlier passed an order on 19.07.2020 that Civil Court, Kanpur Nagar, shall remain closed till 24.07.2020 (Administrative Order No. 251 dated 19.07.2020). This Administrative Order was passed in the light of directions issued by the Hon'ble High Court of Judicature at Allahabad and on the basis of reports of the District Magistrate, Chief Medical Officer, Kanpur Nagar.

A meeting was called at Sessions House, Kanpur Nagar, on 24.07.2020 at about 11.30 AM for discussing threat level and status in respect of the Civil Court, Kanpur Nagar, being in Containment Zone. This meeting was attended by District Magistrate, Dr. Brahm Dev Ram Tiwari, Chief Medical Officer Sri Anil Misra, Dr. S.P. Singh, S.P. (Crime), Sri Basant Lal, S.P. Traffic, (both representing S.S.P., Kanpur Nagar) and Sri Bhanu Pratap Singh, Addl. Nagar Ayukt, Kanpur Nagar. Amongst Judicial Officers, Sri V.K. Singh, A.D.J./I/c Nazarat, Sri Chinta Ram, C.M.M., Kanpur Nagar and Sri Aishwarya Pratap Singh, Secretary, D.L.S.A. were also present.

The Chief Medical Officer, Kanpur Nagar, has submitted his report to the District Magistrate, Kanpur Nagar, narrating the facts that sample reports dated 22.07.2020 of Sri K.V. Vinsent r/o 15/54, Civil Line, Kanpur Nagar, Sri Jagdish Chandra r/o Civil Court Campus, Civil Line, Kanpur Nagar and Sri Rishi Gupta r/o 15/260, near Civil Line, Bhargava Hospital, Kanpur Nagar, were found positive. First case which was tested COVID-19 positive is within the range of 150 meters from the Civil Court, second case is within the Civil Court Campus and third case is within the range of 200 meters from the Civil Court. As per report of Chief Medical Officer, the Civil Court Campus will be in Containment Zone for 14 days from 23.07.2020 till 05.08.2020. The District Magistrate, Kanpur Nagar, does not have different opinion then what is suggested by the C.M.O., Kanpur Nagar.

In Letter No. 1117/LXXXVII-CPC/e-Courts/ Allahabad, dated 03 June 2020, Hon'ble High Court of Judicature at Allahabad, has directed that "Wherever any Court campus is covered under the containment zone, such Courts shall remain closed as per the resolutions of the Court dated 02.05.2020 read with the resolution of this Court dated 25.03.2020, till such time the concerned District Court or Outlying Court continues to remain in Containment Zone". In direction No. 15, Hon'ble Court has directed that "Where the District Administration/CMO concerned is of the opinion that the District/Outlying Court Campus should be closed for a particular period and/or the District Judge is of the opinion that the District/Outlying Court should be closed for particular period, then the District Court/Outlying Court may be closed for the said period and an intimation mentioning the specific reasons may be sent to Allahabad High Court".

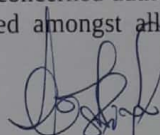
On perusal of report of the C.M.O., Kanpur Nagar, it is clear that Civil Court, Kanpur Nagar, is still in Containment Zone and it will be in Containment Zone till 05.08.2020. If the Civil Court Campus, Kanpur Nagar, is in Containment Zone and the District Magistrate, Kanpur Nagar, Chief Medical Officer, Kanpur Nagar, are of the opinion that threat level of Corona Pandemic is very high, situation is still grim and the Civil Court Campus, Kanpur Nagar, should be closed till 05.08.2020 **then I as a Head of Institution is of the opinion that in such a grim situation, risk of life of the Judges, Magistrates, Lawyers, Litigants, Staff can not be taken.** Therefore, exercising power vested by Hon'ble High Court of Judicature at Allahabad, I, A.K. Singh, District Judge, Kanpur Nagar, declare that the Civil Court Campus, Kanpur Nagar, shall remain closed till 05.08.2020.

The C.M.M., Kanpur Nagar, will ensure that the remands and bails of arrested persons shall be done as per holidays practice.

The District Magistrate and the C.M.O., Kanpur Nagar are expected to submit report regarding threat level and status in respect of containment zone of the Civil Court Campus every day so that it may be submitted to Hon'ble High Court on daily basis.

This Administrative Order be uploaded on web-site of the District Court, Kanpur

Nagar so that all stake holders viz. Advocates, Litigants, other concerned authorities etc. be informed accordingly. This Administrative Order be circulated amongst all the Judicial Officers of this Judgeship.


  
(Ashok Kumar Singh-III)  
District Judge,  
Kanpur Nagar

Copy of order along with reports of the District Magistrate and the C.M.O be sent to:-

1. Hon'ble High Court of Judicature at Allahabad, for kind perusal.
2. P.S. to Hon'ble Administrative Judge, Kanpur Nagar, with request that it be placed before Your Honour for her kind perusal.
3. The Presidents/Secretaries, Bar Association, Kanpur Nagar and the Lawyers Association, Kanpur Nagar.

Copy of order be sent to following authorities for perusal and compliance.

1. The District Magistrate, Kanpur Nagar.
2. The Chief Medical Officer, Kanpur Nagar.
3. The S.S.P., Kanpur Nagar.
4. The Nagar Ayukt, Kanpur Nagar.

  
(Ashok Kumar Singh-III)  
District Judge,  
Kanpur Nagar